(Mr. Speaker)

Some of the Members have written to me personal letters in which only one line they write concerning their absence and seeking leave for the period. The letters contain other things also.

SHRI SEZHIYAN (Kumbakonam): Only the extract may be sent to the committee.

MR. SPEAKER: I think, if you agree, only an extract may be sent by me to the Committee.

HON. MEMBERS: Yes.

MR. SPEAKER: Now, is it the pleasure of the House that leave as recommended by the Committee may be granted?

HON, MEMBERS: Yes.

MR. SPEAKER: So this motion is carried. Thank you very much. The Members will be informed accordingly.

MR. SPEAKER: Now, may I know whether the Railway Minister is ready with his statement?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): That have got 4 hours on Railways. is to say, two hours are available for Railway Convention Committee's Report and two hours are available for the Supplementary Demands. In all, altogether, 4 hours are available for discussion and if hon. Members want they can bring in all these matters during the discussion. But I am in your hands and if you want me to make a statement. I will make it at 2 o'clock. But I thought that since we are having a discussion, we can discuss all these points at the time of the discussion.

MR. SPEAKER: When the Appropriation Bill is coming you will have

opportunity. You can throw away the Bill. That is as good as a motion of censure. We are having a discussion and the Minister will reply at that time

भी रामावतार ज्ञास्त्री (पटना) : ममय ज्यादा होना चाहिए इसके लिए ।

भ्रष्टिक महोदय : जब वह भ्रायेगा तब देखोंगे।

12.27 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (ORISSA), 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to present a statement showing Supplementary Demands for Grants of the State of Orissa for 1973-74.

12.27-1/2 hrs.

DELHI URBAN ART COMMISSION HILL\*

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of the Delhi Urban Art Commission with a view to preserving, developing and maintaining the aesthetic quality of urban and environmental design within Delhi.

MR. SPEAKER: Mr. Madhu Limaye, you wanted to oppose it.

श्री मध् लिनये (वांका): इन्होंने जो कमीणन बनाना चाहा है उसके फलस्वरूप मैंने देखा है। उस में टाउन प्लानर का समावेश नहीं है। इस वास्ते मैं चाहता हूं कि मन्त्री महोदय ग्रावश्यक परिवर्तन को करें ग्रीर

<sup>\*</sup>Published in Gazette of India ex-traordinary Part II, section 2, dated 17-12-73.